

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
DAILY CAUSE LIST DATED 07.02.2019 (THURSDAY)

Court - III
10:30 AM

In the court of Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial)
For Orders (For Refixing date)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	TA (AT) (Compt.) No. 35/2017 (Old Appeal No. 18/2015) (Part Heard)	Super Cassettes Industries Pvt. Ltd. Vs. CCI &Anr. With	Amit Mishra	Ritwik Bhattacharya
2.	TA (AT) (Compt.) No. 36/2017 (Old Appeal No. 41/2015)	HT Media Ltd. Vs. CCI &Anr.	Naval Satarawala Chopra	Amit Mishra

For Admission (Fresh Cases)

3.	Comp. App. (AT) (Ins) No. 127 of 2019	Tapan Basu Roy Vs. Blue Star Ltd & Anr.	Ankit Jain	
4.	Comp. App. (AT) (Ins) No. 128 of 2019	Padmanabhan Venkatesh. Vs. V.Venkatachalam & Ors.	John Mathew	
5.	Comp. App. (AT) (Ins) No. 129 of 2019	Beacon Courier & Cargo India Pvt Ltd. Vs. Trim India Pvt Ltd.	Puneet Singh Bindra	
6.	Comp. App. (AT) (Ins) No. 131 of 2019	Asset Reconstruction Company (India) Ltd. Vs. Unimark Remedies Ltd (Through Resolution Professional) & Anr.	Shashank Agarwal	
7.	Compt. App. (AT) No. 16 of 2019	All India Online Vendors Association. Vs. Competition Commission Of India & Ors.	Nidhi Khanna	

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By Order
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Registrar